(ग) यदि नहीं तो उसके क्यांकारण हें?

नागरिक आपूर्ति श्रौर सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कमालुद्दीन अहमद): (क) उपभोक्ता संरक्षण श्रिष्ठनियम, 1986, सार्वजनिक, सहकारी, संयुक्त या निजी क्षेत्र द्वारा प्रदान की जाने वाली सभी सेवाओं पर लागू होता है, जो प्रतिफल के लिए भाड़े पर ली गई हों। श्रतः एयर इंडिया श्रौर इंडियन एयरलाइन्स द्वारा दी जाने वाली सेवायें इस श्रिष्ठनियम के तहत श्राती हैं।

(ख) ग्रौर (ग) प्रश्न नहीं उठता ।

## Sub Inspectors in the Civil Supplies Department

2285. SHRI RAMSINH RATHWA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Sub-Inspectors in the Civil Supplies Department of Delhi Administration are assigned the duty of Inspectors of the Department;
- (b) whether it is also a fact that they are held responsible for the job previously assigned to Inspectors;
- (c) whether Government propose to enhance the pay scales of Sub-Inspectors equal to those of Inspectors; and
  - (d) if not, what are reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) (b) Delhi Administration has reported that both Sub-Inspectors and Inspectors' working in their Food Supplies and Consumer Affairs Deptt. are field officials and have powers to enforce provisions of various control orders. The services of both these categories of officials are being utilised by them for field as well as office work.

- (c) No such proposal is under consideration of the Delhi Administration.
- (d) The two are separate categories of posts with different pay scales.

## Quota of essential commodities to Maharashtra

2286. SHRI SATISH PRADHAN:
Will the PRIME MINISTER be pleased
to state:

- (a) what is the monthly quota fixed for various essential commodities distributed through P.D.S. for Maharashtra, State commodity-wise;
- (b) the actual release of quota to the State Government monthwise-itemwise in the last 6 months;
  - (c) the details of shortfalls, if any;
  - (d) the reasons therefor; and
- (e) the action taken by Government of recent requirement of the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (d) The allocation to and lifting by the State of Maharashtra of rice, wheat, levy sugar, imported edible oil, and kerosene since January, 1992 to June, 1992 is given in the Statement. (See below).

(e) The allocations of PDS commodities are made, on a month to month basis, taking into account, besides the demands of a State Government/UT, other factors like the stocks position in the Central Pool, inter-se requirement of States/UTs and seasonality factors etc. PDS allocations are supplemental in nature and are not intended to meet the entire requirements of States/UTs,

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to Questions

Statement

Allocation to and lifting by Government of Maharashtra of rice, Wheat, levy Sugar, imported edible oil and kerosene from January, 1992 to June, 1992.

(Quantity in tonnes)

													•	•	June, 72	
7	į	Ä	2	1,15,231	94,600	1,02,000	63,400	62,000	•						3	
1485 [31,435	1485	1	<b>Ž</b>					20,000	•		•	•	•	•	May, 92	
31,435	520	<u>Z</u>	115502	87,900 1,15,231	87,900	85,000	\$ 900	60 000						•	April, 72	
31,433	1148	2 000	115688	71,100 1,15,231	71,100	75,000	71,900	50,000		•			,		A	
			200	1,11,100 1,15,251	1,11,100	95,000	81,500	105,000	-			•	•	•	March 92	
31,435	2316	<u> </u>	116119			Ĭ	, co	00,000			•	•			February, 92	
	2071	2,000	1,33,128	1,33,302	1.25,000 1,14,600 1,33,302	1.25.000	78 300	000					٠	•	Januar J, Jan	
	1416	4 000	1,33,754	1,33,302	58,700 1,21,000 1,14,400 1,33,302	1,21,000	58,700	82,000	•						93	
																ī
		Allocation	1	Allocation Litting	1	Allocation Lifting	Lifting	Allocation Lifting	. I						AT COMME	
edible Oil Sugar	ible Oil	Imported edible Oil	i i	Kerosene		Wheat		Rice							Month	
		<u> </u>														1
•																

Lifting of levy sugar is nearly 100%.

NA: Not available.